

Government has also implemented the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for jobseekers and employers for job matching in a dynamic, efficient and responsive manner and has a repository of career content.

Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) was launched with the objective to incentivise employers for creation of new employment. Under the scheme, Government of India was paying Employer's full contribution *i.e.* 12% towards EPF and EPS both (as admissible from time to time) for a period of three years to the new employees through EPFO. The last date for registration under PMRPY was 31st March, 2019. The beneficiaries registered upto 31st March, 2019 will receive the benefit for 3 years from the date of registration under the scheme.

Unorganised sector workers in social security schemes

1862. DR. L. HANUMANTHAI AH:

SHRI RAJMANI PATEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) number and percentage of workers in the unorganised sector who have been included in various social security schemes provided by the Ministry, State-wise;

(b) whether Government has undertaken measures to identify and register unorganised sector workers in social security schemes, if so, details thereof and if not, reasons therefor;

(c) whether Government has undertaken measures to identify and register unorganised workers, if so, details thereof, coverage data, time line for completion, State-wise, if not, reasons therefor;

(d) whether Government has undertaken measures to ensure compliance of the unorganised sector with labour legislation; and

(e) if so, details thereof and if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR) : (a) to (e) In order to provide social security

benefits to the workers in the unorganised sector, Government enacted the Unorganised Workers' Social Security Act, 2008.

In June, 2017, Government has converged Aam Admi Bima Yojana with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY).

Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) provide insurance cover to unorganised workers. Pradhan Mantri Jeevan Jyoti Bima Yojana provides life insurance cover of ₹ 2 lakh on payment of premium of ₹ 330 per annum. PMJJBY is available to people in the age group of 18 to 50 years. Pradhan Mantri Suraksha Bima Yojana provides insurance coverage of ₹ 2 lakh on accidental death or full disability, and ₹ 1 lakh on partial disability on payment of premium of ₹ 12 per annum. The Scheme is available to people in the age group 18 to 70 years. The total premium of ₹342/- is shared equally between the State Government and Central Government. The details of beneficiaries for the last three years is given in the Statement-I (*See* below).

Ministry of Labour & Employment has launched Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Yojana on 5th March, 2019 which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of ₹3,000 on attaining the age of 60 years. The unorganised workers in the age group of 18-40 years whose monthly income is ₹15,000/- or less and not a member of EPFO/ESIC/NPS can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. The list of beneficiaries under PM-SYM is given in the Statement-II (*See* below)

The pilot project for Unorganised Workers' Identification Number (UWIN) has been retuned and now renamed as National Database for the Unorganised Workers (NDUW). National Informatics Centre (NIC) has been entrusted with the task to develop the required database.

A draft Code on Social Security 2019 has been prepared by amalgamating, simplifying and rationalizing the relevant provisions of the existing Nine Central Labour Acts relating to social security for organised and unorganised sector workers which aims towards expansion of coverage of social security.

Statement-I

Enrolment under Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana converged with Aam Admi Bima Yojana (AABY) during the last three years:

State	2017-18	2018-19	2019-20 (Upto 31. 10.2019)
	Enrolled/ Covered	Enrolled/ Covered	Enrolled/ Covered
1	2	3	4
Andaman and Nicobar Islands	0	0	
Andhra Pradesh	2,24,29,958	2,28,78,971	2,25,65,848
Assam	85,497	94,306	
Bihar	78,799	12,86,909	
Chhattisgarh	4,55,303	15,06,099	
Himachal Pradesh	0	13,843	
Jammu and Kashmir	52,450	20,753	
Jharkhand	2,34,268	5,33,597	
Karnataka	16,83,382	24,16,272	
Kerala	8,34,037	6,07,630	78,997
Nagaland	0	1,209	
Odisha	2,70,780	13,08,310	
Rajasthan	16,60,764	4,31,085	
Tamil Nadu	0	18,224	
Uttar Pradesh	5,93,613	30,97,412	
TOTAL	2,83,78,851	3,42,18,315	2,26,44,845

Statement-II*Union Territory-wise/State-wise Enrolment under PM-SYM*

Sl. No.	Name of State/UT	No. of enrolment as on 15.11.2019
1	2	3
1.	Andhra Pradesh	53396
2.	Arunachal Pradesh	1446
3.	Assam	12804
4.	Bihar	164340
5.	Chhattisgarh	113559
6.	Goa	370
7.	Gujarat	360145
8.	Haryana	615591
9.	Himachal Pradesh	33166
10.	Jammu and Kashmir/Ladakh	64484
11.	Jharkhand	125782
12.	Karnataka	60581
13.	Kerala	9023
14.	Madhya Pradesh	113002
15.	Maharashtra	572074
16.	Manipur	2904
17.	Meghalaya	1671
18.	Mizoram	548

1	2	3
19.	Nagaland	2337
20.	Odisha	143825
21.	Punjab	30727
22.	Rajasthan	93112
23.	Sikkim	97
24.	Tamil Nadu	53370
25.	Telangana	25428
26.	Tripura	15577
27.	Uttar Pradesh	537095
28.	Uttarakhand	26091
29.	West Bengal	57205
30.	Andaman and Nicobar Islands	1351
31.	Chandigarh	1727
32.	Dadra and Nagar Haveli	675
33.	Daman and Diu	420
34.	Lakshadweep	21
35.	NCT Delhi	6927
36.	Puducherry	1116
TOTAL		3301987

Job seekers in the country

1863. SHRI B. K. HARIPRASAD : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: